

श्री राजनाथ सोनकर शास्त्री : देश में सरकार नाम की कोई चीज नहीं रह गई है। श्रीमती इन्दिरा गांधी की यह सरकार पूर्ण असफल है।

12.54 hrs.

*Shri Charan Singh, Shri Atal Bihari Vajpayee and some other hon. Members then left the House.*

## PAPERS LAID ON THE TABLE

### National Welfare Board for Seafarers (Amendment) Rules, 1983.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : I beg to lay on the Table a copy of the National Welfare Board for Seafarers (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. No. 839 in Gazette of India dated the 12th November, 1983 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-7628/84]

### Ordinances under article 123 (2) (a) of the Constitution

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution :—

- (1) The Industries (Development and Regulation) Amendment Ordinance, 1984 (No. 1 of 1984) promulgated by the President on the 12th January, 1984.

[Placed in Library. See No. LT-7628/84]

- (2) The Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1984 (No. 2 of 1984) promulgated by the President on the 28th January, 1984.

[Placed in Library. See No. LT-7630/84]

- (3) The Prevention of Damage to Public

Property Ordinance, 1984 (No. 3 of 1984) promulgated by the President on the 28th January, 1984.

[Placed in Library. See No. LT-7631/84]

- (4) The Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Ordinance, 1984 (No. 4 of 1984) promulgated by the President on the 14th February, 1984.

[Placed in Library. See No. LT 7632/84]

**Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1983, Review on the working of and Annual Report of Mogul Lines Ltd. Bombay for 1982-83 and Annual Accounts of New Mangalore Port Trust, Mormugao Port Trust, Kandla Port Trust, Visakhapatnam Port Trust and Paradip Port Trust for 1982-83.**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table :—

- (1) A copy of the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 977 in Gazette of India dated the 17th December 1983 under sub section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-7633/84]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1982-83.

- (ii) Annual Report of the Mogul Line Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7634/84]